their internal and external problems they have not been able to begin negotiations for *de jure* transfer of Pondicherry.

## SALE OF FAKED COMPENSATION CLAIMS

\*36. SHRIMATI VIOLET ALVA: Will the Minister for REHABILITATION be pleased to state whether it is a fact that an inter-State gang has been apprehended by Government for selling faked compensation claims to prospective purchasers of evactuee property and if so, what is the amount involved?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): Some cases of persons attempting to use forged claim orders have come to our notice. The case is Under investigation by the police.

## ABOLITION OR REDUCTION IN RADIO LICENCE FEE

\*37. SHRIMATI VIOLET ALVA: Will the Minister for INFORMATION AND BROADCASTING be pleased to state whether Government propose to abolish or reduce the licence fee for domestic broadcast receivers to popularise radio among the people, and if so, when this proposal is likely to be given effect to?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): There is no proposal to abolish the licence fee. The question of decreasing the fee, especially for sets in villages is under donsidera-linn

## RELEASE OF INDIAN PRISONERS IN GOA

◆38. Shri S. N. MAZUMDAR: Will the PRIME MINISTER be pleased to state whether any efforts have been made by Government to secure the release of Indian citizens undergoing imprisonment in Goa and if so, what?

THE PARLIAMENTARY SECRE TARY TO THE MINISTER FOR EX TERNAL AFFAIRS (SHRIMATI LAKSHMI MENON). As has been said in answer to similar questions in the past, the release of Indian and Goan Satyagrahis is tied up with the over all question of the Portuguese Posses sions in India.

## MEMORANDUM RECEIVED BY GOVERNMENT FROM THE U.P.I.

- \*39. SHRI S. N. MAZUMDAR: Will the Minister for Information AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Gov ernment have received a memoran dum from the United Press of India Employees' Union, Calcutta;
  - (b) if so, what are the main points ed in the mdum; and
- (c) what action Government propose to take in the matter?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. Keskar): (b) and (a), (c). Government India have received of a representation from the All India U.P.I. Employees' Convention Com along with a copy of the memorandum of the first All-India Convention of U.P.I. Employees held recently at Calcutta. The representa tion, besid< the wing present financial of the. Agency, position makes for cortain suggestions its reconstitution into Trust and association of representatives of employees with the Board of Direc tors, as well as with the day to day work in the administration and finan cial spheres. The communications also make suggestions regarding financial aid by Government in cer tain directions Government's posi reconstitution of the tion regarding news agencies has been made clear on the floor of the Sabha. Suggestion: regarding financial aid will be considered by Government.